

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 10116-10117/2016

MADHO PRASAD MISHRA (D) TH. LRS

Appellant(s)

VERSUS

MAHABIR PRASAD MISHR (D) THR. LRS.

Respondent(s)

Date : 09-12-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr Gopal Singh Chauhan, Adv.
Ms R Maheshwari, Adv.
Ms. S. Janani, AOR

For Respondent(s)

Mr Imtiaz Ahmed, Adv.
Mrs Naghma Imtiaz, Adv.
Mr Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from High Court in respect of respondent nos.1/1 to 1/5 & 1/7. Issue reminder. Registry to inform the concerned Court telephonically also.

Service is complete on respondent no.1/6 but none has entered appearance.

Respondent no.1/8 has refused to accept the notice as name is not correct, hence, ld. Counsel for the appellant to take fresh steps alongwith fresh particulars to effect service on respondent no.1/8 within two weeks time.

List again on 16.3.2020.

ANIL LAXMAN PANSARE
Registrar